

(b) if so, the details of the undertakings which have not done so;

(c) the reasons for their inaction; and

(d) the steps, if any, taken or proposed to be taken so that the Code may be enforced by all public sector employers?

The Deputy Minister of Planning and Labour and Employment (Shri L. N. Mishra): (a) to (d). The Code of Discipline is applicable to all companies, corporations and departmental undertakings in the public sector except banks, the Life Insurance Corporation and port trusts. The application of the Code to these undertakings is being actively considered. The Railways however, have not considered it necessary to adopt the Code as in their opinion its main objectives are secured through their long established procedures and conventions.

Hospitals under Employees' State Insurance Scheme

*925. **Shri Tangamani:** Will the Minister of **Labour and Employment** be pleased to state:

(a) whether hospitals under Employees' State Insurance Scheme have been completed according to schedule during the Second Five Year Plan;

(b) if not, the reasons for the same; and

(c) how many hospitals have been constructed so far, the places and bed strength in each of the hospitals?

The Deputy Minister of Planning and Labour and Employment (Shri L. N. Mishra): (a) No.

(b) It is the responsibility of the State Governments to provide the hospital facilities. The delay has been mainly due to difficulties in the acquisition of sites and the interrupted supply of steel and cement.

(c) No hospital has been completed so far, but construction work on the three hospitals at Bangalore (172 beds), Kanpur (112 beds) and Madras

(175 beds) and two hospitals at Bombay (300 and 200 beds) is in progress.

Industrial Training for S.C. and S.T. Students in Delhi

1793. **Shri D. C. Sharma:** Will the Minister of **Labour and Employment** be pleased to state:

(a) the total number of boys and girls belonging to Scheduled Castes, Scheduled Tribes and other Backward Classes in Delhi who have got industrial training during 1960-61;

(b) the number of such boys and girls employed in various industrial units set up under Second Five Year Plan; and

(c) the steps taken to give them more facilities for training and employment?

The Deputy Minister of Labour and Planning (Shri L. N. Mishra): (a)

	Male	Female	Total
Scheduled Castes	87	10	97
Scheduled Tribes	Nil	Nil	Nil
Other Backward Classes	76	25	101

(b) The information is not available.

(c) During 1960-61, 60 additional seats were started and during the Third Five Year Plan the seating capacity of the Industrial Training Institutes in Delhi is proposed to be raised by 1324 seats. As 12½ per cent. of the seats are reserved for the Scheduled Castes and 5 per cent. for the Scheduled Tribes, the number of seats available for them will also increase correspondingly.

Films Produced in Various Languages

1794. **Shri D. C. Sharma:** Will the Minister of **Information and Broadcasting** be pleased to lay a statement containing the language-wise break-up of the feature films produced in

1960 and certified by Central Board of Censors and state:

(a) whether Bengali films have recorded an increase; and

(b) if so, the special assistance extended to Bengali films industry?

The Minister of Information and Broadcasting (Dr. Keskar): The language-wise break up of feature films certified by the Board of Film Censors in 1960, under the Cinematograph Act, 1952, is as below:

1. Bengali	38
2. English	1
3. Gujarati	2
4. Hindi	121
5. Kannada	12
6. Malayalam	6
7. Marathi	15
8. Oriya	5
9. Punjabi	4
10. Sindhi	1
11. Tamil	63
12. Telugu	54
13. Urdu	2
Total :	324

(a) and (b). There has been no particular increase in the number of Bengali films from the previous year. No particular assistance is given to any special film industry or section of the industry in the country.

Indian Films at Film Festivals

1795. Shri D. C. Sharma: Will the Minister of Information and Broadcasting be pleased to state:

(a) whether during 1960 Indian films participated in a number of film festivals;

(b) if so, the names and venues; and

(c) what awards were won by our films?

The Minister of Information and Broadcasting (Dr. Keskar): (a) Yes, Sir.

(b) and (c). A statement is laid on the Table of the Lok Sabha. [See Appendix III, annexure No. 48].

Unemployment in Punjab

1796. Shri D. C. Sharma: Will the Minister of Labour and Employment be pleased to state:

(a) the number of persons registered in the Employment Exchanges in the year 1960-61 so far in Punjab;

(b) the number of unemployed graduates, intermediates and matriculates for the above period; and

(c) the number of the registered unemployed who were provided with jobs?

The Deputy Minister of Labour (Shri Abid Ali): (a) 1,68,117 during April, 1960 to January, 1961.

(b)

Category	No. of applicants registered from April, 1960 to December, 1960*
I	2
Graduates	4,283
Intermediates	4,228
Matriculates	44,502

* Information is collected only quarterly.

(c) 28,460 during April, 1960 to January, 1961.

Aid to Nepal

1797. { Shri D. C. Sharma:
Shri Shree Narayan Das:
Shri Radha Raman:

Will the Prime Minister be pleased to state:

(a) the up-to-date progress made in regard to the aid which is being given